

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
(CC 10484-10486/2012)
(From the judgment and order dated 28.05.2010 in MFA No.23240/2009
and the final judgment and order dated 02.06.2010 in MFA
No.23580/2009, 23585/2009 of The HIGH COURT OF KARNATAKA AT
BANGALORE)

DEFENCE ESTATE OFRFRICER BANGALORE Petitioner(s)

VERSUS

MANAGER CHRISTA MITRA ASHRAM & ORS. Respondent(s)

With I.A.1-3 (C/delay in filing SLP and c/delay in refiling SLP and
office report)

With
SLP(C).....CC 11629-11634/2012
(With appln.(s) for c/delay in filing SLP and office report)

Date: 06/07/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr.H.P.Rawal, ASG
Ms.Vimla Sinah, Adv.
Mr.S.Khalash, Adv.
Mr.Mukesh Verma,Adv.
Mrs. Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List these cases on 20.07.2012.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master